

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 615 of 2004

Jabalpur, this the 8th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Prashant Kumar, S/o. Shri Phool Chand,
aged about 31 years, R/o. Vivekanand Ward,
Lakhera, Katni, MP.

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through its Secretary, Department of Post, Dak Bhawan, New Delhi.
2. The Director, Postal Services, Post Master General's Office, Raipur (Chhattisgarh).
3. The Superintendent, RMS, JB Division, Jabalpur, MP.

... Respondents

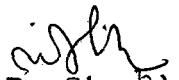
(By Advocate - Shri K.N. Pethia)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

M.A. No. 1193 of 2004 has been filed by the learned counsel for the applicant to withdraw this Original Application. MA is allowed. Accordingly, the Original Application is dismissed as withdrawn.

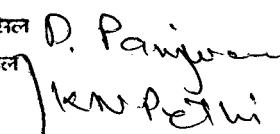

(Madan Mohan)
Judicial Member

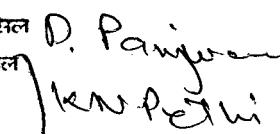

(M.P. Singh)
Vice Chairman

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
"SA" द्वारा दिलाई अलै दिलाई -

(1) राज्य, राज्य व्यापार व्यापार एवं व्यापार, जबलपुर
(2) राज्य व्यापार व्यापार एवं व्यापार, जबलपुर
(3) राज्य व्यापार व्यापार एवं व्यापार, जबलपुर
(4) राज्य व्यापार व्यापार एवं व्यापार, जबलपुर

सूचना द्वारा आवश्यक कार्रवाई देतु


D. Panigrahi
K.N. Pethia


K.N. Pethia


T. S. Chaturvedi
12/10/04